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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,5th October 2020][ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 2****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3241/2019 FIXED	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR MR. M SHARMA
2	WA/6/2020 FIXED	M/S T. G. ENTERPRISE, Versus NEW SOCUNOMA VILLAGE AND 6 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MR S DUTTA	MS. M DEV (R-1) MR. T ISLAM (R6) GA, NAGALAND
3	WA/68/2020 FIXED	KHAN BROTHERS Versus THE STATE OF ASSAM AND 9 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. R M DEKA	SC, A S C SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/1323/2020 in WA/68/2020	KHAN BROTHERS Versus THE STATE OF ASSAM AND 9 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. R M DEKA	SC, AGRI. DEPARTMENT
4	WA/67/2020	M/S FARMERS WORLD Versus THE STATE OF ASSAM AND 9 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, A S C SC, AGRI. DEPARTMENT
5	WA/77/2020 CAVT. NO.0371/2020 FIXED	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN FOR CAVEATOR SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/1188/2020 in WA/77/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN SC, AGRI. DEPARTMENT FOR CAVEATOR
ORDERS				
6	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

7 PIL/21/2020
FIXED

SUBRATA MAZUMDAR AND 8 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS,

MR A M MAZUMDAR
MRS S B CHOUDHURY

GA, ASSAM
MR SISHIR DUTTA (R2)
MR. M NATH
MR. A BHATTACHARJEE
MR. D J KAPIL
MR S DAS (R2)
MR. SIDHANT DUTTA (R2)
SC, REVENUE

HEARING

8 WA/133/2018
CAVT. NO.0337/2018
FIXED

PRAHLAD CHANDRA DAS
Versus
THE STATE OF ASSAM AND 5 ORS

MR B D DAS
MR. A K DUTTA
MR D CHAKRABORTY
MR. B PURKAYASTHA
MR A B DEY
MR. S SUTRADHAR

SC, SEC. EDU.
MR. M KHAN (R6)
MR. D K SARMAH
MR. U K GOSWAMI (R3)
MR. U K NAIR (R6)
KAKALI DEVI (R6)
MS. A TALUKDAR
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

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1) MR J C BORAH

30-09-2020

To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./745/2019	AZIZ AHMED KHAN Versus THE STATE OF ASSAM AND ANR.	MR. A R TALUKDAR MR A T M HUSSAIN	PP, ASSAM
HEARING				
2	Crl.Rev.P./230/2014 WITH LCR	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY SC, CBI	MR.A M BORA MR.D TALUKDAR MR.P CHOUDHURY MR.N BORAH
3	Crl.Pet./221/2018 WITH LCR	JATIN MALI Versus THE STATE OF ASSAM AND ANR.	MR. N J CHOUDHURY MR. SK S N MOHAMMAD MR. M CHOUDHURY MR. P K MUNIR MR. V A CHOWDHURY	PP, ASSAM
WITH				
4	Crl.Pet./932/2016	JATIN MALI Versus THE STATE OF ASSAM and ANR.	MR.M AHMED MR.P K MUNIR MR.SK N MAHAMMAD MR.SK S N MOHAMMAD	MSB DEVI(R-2) MR.R SARMAR-2 PP, ASSAM MRP C MAZUMDAR(R-2)

LEAVE NOTE OF ADVOCATES FOR 05/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2243/2020 B/O	DHARANI KANTA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ISLAM MS. K JAIN	SC, ELEM. EDU
2	WP(C)/3183/2020 B/O	RANJAN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.
MOTION				
3	Cont.Cas(C)/410/2020	UDDIPTA KASHYAP Versus GITIMONI PHUKAN AND 2 ORS.	MR. D A KAIYUM MR. M ISLAM	
4	WP(C)/3604/2020 FIXED	M/S NEW TECH STEEL AND ALLOYS PVT. LTD. Versus UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
5	WP(C)/3695/2020 FIXED	GEEP INDUSTRIES (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I. SC, TAXES
6	WP(C)/3733/2020 FIXED	NIRUPAMA BARO AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
7	WP(C)/3763/2020 FIXED	MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD. Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
8	WP(C)/3767/2020 FIXED	M/S RAMKY TK JV Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, TAXES

ADMISSION

9	WP(C)/7214/2017 FIXED	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
10	WP(C)/5858/2018 FIXED	ASSAM GAS COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
11	WP(C)/7913/2019 FIXED	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. S K DAS MR. N ISLAM MR. T K DEY MR R KARIM MR D BARMAN	SC, SECONDARY EDUCATION GA, ASSAM
12	WP(C)/2716/2020 FIXED	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEBALLA MR J C GAUR MR. U C DAS MS. M GAUR MS. A JAIN	SC, HIGHER EDU

ORDERS

13	Cont.Cas(C)/183/2020 FIXED	BRIHASPATI BISWAS AND 9 ORS. Versus PREETAM KR. SAIKIA AND ANR	MR. R C SAIKIA MS N DAS MR S DAS MR G BARUAH	MR. D SAIKIA MR. K K DUTTA
14	I.A.(Civil)/1232/2020 FIXED in WP(C)/6782/2018 WITH WP(C)/6782/2018	THE STATE OF ASSAM AND 3 ORS. Versus PRABHAT BAISHYA AND 2 ORS. PRABHAT BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	SC, FINANCE DEPTT. MR G BAISHYA MD. A HASSAN MS. B BORA	MR G BAISHYA GA, ASSAM SC, FINANCE DEPTT.
15	WP(C)/2941/2020 FIXED	RAM BAHADUR NIRALA CHETRY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
16	WP(C)/2952/2020 FIXED	BISWA NATH MEDHI Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II

**THIS BENCH WILL HOLD COURT PROCEEDINGS
IN COURT NO. 8 INSTEAD OF COURT NO. 4.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6654/2019 WITH LCR	SAIBA NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS	MR S DAS MS A AFREEN MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6658/2019	MULUKJAN BIBI @ MOLLEKA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, NRC (R6) SC, F.T (R3TO5) SC, ELECTION COMMISSION. (R2)
3	WP(C)/6814/2019	SANDHYA RANI GHOSH Versus THE UNION OF INDIA AND 5 ORS	MS. A KAUSHAR MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/7587/2019	NARAYAN NANDI @ NARAYAN CHANDRA NANDI Versus UNION OF INDIA AND 5 ORS.	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. I K BURAGOHAAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/7689/2019 WITH LCR 2 FILES	GITARANI BANIK Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MR B C MUCHAHARY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/7724/2019 WITH LCR	PHULESA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. P DAS MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/7743/2019 WITH LCR	SHANTANU BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. P PATHAK MR. P TALUKDAR MS NILAM DEVI MS D ANGANA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/7778/2019 WITH LCR	GULJAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/8324/2019 WITH LCR	SAHERA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/8368/2019 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/8514/2019 WITH LCR	PUNNA MALA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/8642/2019 WITH LCR, FIXED	NUR ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. N ALAM R K MR. A RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3788/2020	SARIFUN NESSA @ SARIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/3798/2020	KHADEJA KHATOON @ KHODEJA BIBI Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3803/2020	AKTAR ALI MOULABI @ AKTAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

16	WA/72/2020 FIXED	ORIENTAL INSURANCE COMPANY LTD., Versus JON MAHANTA	MR SISHIR DUTTA MR. SIDHANT DUTTA	RESPONDENT IN PERSON
17	WA/92/2020 FIXED	MD. ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 15 ORS	MR. N CHOUDHURY MR. S BISWAS	SC, CO OP
18	WA/104/2020	UNION OF INDIA AND 5 ORS Versus SHRI C CHANDRA KUMAR	MR. S C KEYAL ASSTT.S.G.I.	

ORDERS

19	I.A.(Civil)/1481/2020 WP(C) 8352/2017(D/O) in WP(C)/6352/2017	ZAHURA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI MR A RASHID	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	I.A.(Civil)/1486/2020 in WP(C)/2206/2020	JAHIRUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/2206/2020	JAHIRUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. S ISLAM MR A HAWARI MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND BAIL MATTERS]

**THIS BENCH WILL TAKE UP ITEM NOS.
25 TO 47 FROM 11:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL MATTERS</u>				
1	Bail Appln./1955/2020 (MOTION)	MD. JAMALUDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
2	Bail Appln./1957/2020 (MOTION)	MD ALI HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
3	Bail Appln./1958/2020 (MOTION)	JANTU MAZUMDAR Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM
4	Bail Appln./1959/2020 (MOTION)	PINKU KUMAR Versus THE STATE OF ASSAM	MR. T AHMED	PP, ASSAM
5	Bail Appln./1960/2020 (MOTION)	MUKUT BARUA Versus THE STATE OF ASSAM	MR. K R PATGIRI MRS. C DAS	PP, ASSAM
6	Bail Appln./1961/2020 (MOTION)	RATAN MALAKAR @ RUPAM Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
7	Bail Appln./1962/2020 (MOTION)	SMTI GITA DEVI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG	PP, ASSAM
8	Bail Appln./1963/2020 (MOTION)	SHEIKH FARID Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
9	Bail Appln./1964/2020 (MOTION)	EKRAM ALI @ IKRAM ALI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
10	Bail Appln./1965/2020 (MOTION)	MOTILAL PRASAD AND 4 ORS. Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
11	AB/2512/2020 (MOTION)	SUBHASH BANIA Versus THE STATE OF ASSAM	MR. S MUNIR MR. T HUSSAIN	PP, ASSAM
12	AB/2549/2020 (MOTION)	JANNATUL HOQUE Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM

13	AB/2550/2020 (MOTION)	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
14	AB/2551/2020 (MOTION)	NAPIYAL HUSSAIN Versus THE STATE OF ASSAM	MD I H LASKAR	PP, ASSAM
15	AB/2552/2020 (MOTION)	HANIF ALI AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
16	AB/2554/2020 (MOTION)	BIPIN KR. CHAKMA AND ANR. Versus THE STATE OF ASSAM		SPL PP WILDLIFE FOREST ASSAM
17	AB/2555/2020 (MOTION)	SURMAN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
18	AB/2556/2020 (MOTION)	NUR ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
19	AB/2559/2020 (MOTION)	PANCHAM DOLEY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
20	AB/2561/2020 (MOTION)	ABDUR GOFUR AHMED @ ABDUL GOUFAR AHMED @ GOFUR AND ANR. Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
21	AB/2562/2020 (MOTION)	RAJ KONWAR Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
22	AB/2564/2020 (MOTION)	DIMPAL THAKURIA Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
23	AB/2565/2020 (MOTION)	SMTI. NIRUMAI BORAH AND 4 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
24	Bail Appln./1912/2020 (BAIL HEARING), FIXED	DHAN RONGPI Versus STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
MOTION				
25	Cont.Cas(C)/425/2020	SAJUL ISLAM BARBHUYAN Versus KAMALA KANTA SINGHA AND 2 ORS.	MR. A B T HAQUE	
26	Cont.Cas(C)/426/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	
27	WP(C)/1347/2020 FIXED	MURTAZA AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR E SHITIRI MR. C BASUMATARY	GA, ASSAM MR. M J GOGOI, SC, ASAMB SC, A S A M B SC, GMC
28	WP(C)/1930/2020 CAVT. NO.0183/2020 CAVT. 181/2020, CAVT. 215/2020, CAVT. 179//2020	ABDUS SAMAD AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN SC. BTC FOR CAVEATOR
	WITH I.A.(Civil)/1363/2020 in WP(C)/1930/2020	ABDUS SAMAD AND 3 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	DR. B AHMED SC, CO OP MR. N HAQUE MR. S K TALUKDAR
	WITH			
29	WP(C)/9348/2019	KRISHNAI SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP

30	WITH WP(C)/9359/2019	DARANGGIRI SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
31	WITH WP(C)/9364/2019	DHANUBANGA SAMABAI SAMITTEE LTD AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
32	WITH WP(C)/9366/2019	JHUNKAIPARA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP
33	WP(C)/2722/2020	RAM AWATAR GOENKA AND ANR. Versus THE GAUHATI MUNICIPAL CORPORATION AND 6 ORS.	MR A K RAI MS. N RAI	SC, GMC SC, G M D A
34	WP(C)/3262/2020 FIXED	MWIKHWM OWARY Versus THE UNION OF INDIA AND 2 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	MR H GUPTA ASSTT.S.G.I.
35	WITH WP(C)/3238/2020	MWIKHWM OWARY Versus THE UNION OF INDIA AND 2 ORS.	MR B D DAS MR. F A HASSAN MR. P S BISWAS	MR H GUPTA ASSTT.S.G.I.
36	WP(C)/3730/2020 FIXED	LAKSHESWAR BHARALI AND ANR. Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR D J MEDHI MR S KHOUND	SC, GMC
37	WP(C)/3813/2020	SAFAT ALI AND 6 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MS M BORUAH MR J PAYENG	GA, ASSAM MR. J HANDIQUE SC, REVENUE
38	WP(C)/3823/2020	AMBRUSH NARZARI AND 26 ORS. Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS.	MR. A K BARUAH MR. D BORA	MR A CHALIHA SC, POWER GRID SC, BTC SC, REVENUE
39	WP(C)/3824/2020	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus STATE OF ASSAM AND 5 ORS.	MR. B KHAKHLARY	SC, K A A C SC, SSA
40	WP(C)/3826/2020	NIRMALI BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR. C BARUAH	SC, AG SC, FINANCE
41	WP(C)/3828/2020	CHANGALIA BASFOR AND 9 ORS. Versus DEPUTY COMMISSIONER KAMRUP (M) AND 5 ORS.	MR. A D GUPTA MS B DAS	GA, ASSAM MR B GOSWAMI MS. M BHATTACHARYYA SC, GMC
42	WP(C)/3843/2020	AJIDA BEGUM Versus THE STATE OF ASSAM	MR. N BARUAH MR. R J DAS MR. S KAUR	GA, ASSAM
43	WP(C)/3849/2020	JYOTSHNA RANI SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM
44	WP(C)/3853/2020	PURBATTAR UDYOG HANDICRAFT CO- OPERATIVE SOCIETY LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP
45	WP(C)/3856/2020	M/S. NEHA BUILDERS PARTNERSHIP FIRM Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS. L BORGHAIN MRS. P GOSWAMI MRS. NIRUPAMA SAIKIA	SC, APDCL
46	WP(C)/3861/2020	NAMITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. C K NATH MR R DHAR MR. S MUNIR MS. S SAIKIA	GA, ASSAM SC, AGRI. DEPARTMENT

ORDERS

47 I.A.(Civil)/1173/2020
in CRP(I/O)/182/2019

BHAGAWATI PRASAD TODI
Versus
NATWARLAL AGARWALA

MR K K MAHANTA
MR A NATH
MR. K M MAHANTA

MR D BARUAH

WITH
CRP(I/O)/182/2019
CAVT. NO. 0404/2019

BHAGAWATI PRASAD TODI
Versus
NATWARLAL AGARWALA

MR K K MAHANTA
MR A NATH
MR. B D DEKA
MR. K M MAHANTA
MR. M DAS
N CHAUDHURY

MR. D BARUA
FOR CAVEATOR
MS. N UPADHYAY

WITH
I.A.(Civil)/2475/2019
in CRP(I/O)/182/2019

DR. BHAGAWATI PRASAD TODI
Versus
DR. NATWARLAL AGARWALA

MR. M DEKA

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,5th October 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./23/2020 B/O	MOUSUMI BORAH Versus MANASH JYOTI BORAH	MR. P P BORTHAKUR MD. I HUSSAIN MS A HUSSAIN	
2	AB/2504/2020	PRANJAL BORA Versus THE STATE OF ASSAM	MR A TEWARI MS. P ADHIKARI MS. B SARMAH	PP, ASSAM
3	AB/2570/2020	MINA RABHA @ MINA RABHA KALITA Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
4	AB/2571/2020	RUPAM KALITA AND ANR. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
5	AB/2572/2020	ABDUL LOTIF @ LOTIB ALI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6	AB/2573/2020	RUPAM DAS AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
7	AB/2574/2020	SURAJIT CHUTIA AND 14 ORS Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
8	AB/2580/2020	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
9	AB/2581/2020	SOHIDUL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
10	AB/2584/2020	FARHAN LASKAR Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
11	AB/2585/2020	RITEN PATHAK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
ADMISSION				
12	Crl.Pet./1181/2018 P/H, FIXED	DEBOLAL GORLOSA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA MR. D J GOGOI	MR B D DAS (R2,R3) MR H K SARMA (R3) MRS R DEKA (R3) MR. S BOIRAGI (R3) B B HUSSAIN (R2) PP, ASSAM

BAIL HEARING (BA)

- | | | | | |
|----|--------------------------------|---|----------------------------------|-----------|
| 13 | Bail Appln./1733/2020
FIXED | KARAM ALI
Versus
THE STATE OF ASSAM | MR. S AHMED
MD Y ALI | PP, ASSAM |
| 14 | Bail Appln./1807/2020
FIXED | MAKBUL HUSSAIN @ BADAL
Versus
THE STATE OF ASSAM | MS. S K NARGIS
MS S CHOUDHURY | PP, ASSAM |

BAIL HEARING

- | | | | | |
|----|-----------------------|--|-----------------|-----------|
| 15 | AB/2242/2020
FIXED | PRANJAL DAS
Versus
THE STATE OF ASSAM | MR. P P MEDHI | PP, ASSAM |
| 16 | AB/2283/2020
FIXED | RAMJAN ALI AND 6 ORS.
Versus
THE STATE OF ASSAM | MR. A A R KARIM | PP, ASSAM |

ORDERS

- | | | | | |
|----|---|--|--|-----------|
| 17 | I.A.(CrI.)/462/2020
BA 1195/2020(D/O), WITH
SCANNED COPY OF LCR, B/O
in Bail Appln./1195/2020 | ABDUL ALI @ MD. ABDUL BATEN
Versus
THE STATE OF ASSAM | MR. I H LASKAR
MR. P K DEKA
MD. S ALOM | PP, ASSAM |
|----|---|--|--|-----------|

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL RISE AT 1:15 P.M. AND
WILL SIT AGAIN, IF TIME PERMITS.**

**REMOTE VIDEO CONFERENCING MATTERS SHALL
BE TAKEN UP AFTER COMPLETION OF REGULAR
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/357/2020	PRADIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU. SC, PWD SC, SEBA
2	WP(C)/3612/2020 FIXED	SUBHASH MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR H BURAGOHAJIN MR. B J MUKHERJEE	GA, ASSAM SC, BTC
3	WP(C)/3670/2020 FIXED	MRIDULA SAIKIA KHANIKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	SC, AG SC, HEALTH
4	WP(C)/3746/2020 FIXED	PARTHA PRATIM SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, CO OP SC, BTC
5	WP(C)/3808/2020	SATYABAN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE
6	WP(C)/3815/2020	JAYDEB KR. NATH AND 17 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, PERSONAL DEPT. SC, WATER RESOURCE
7	WP(C)/3818/2020	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE
8	WP(C)/3819/2020	ANSULA BASUMATARY, ACS Versus THE STATE OF ASSAM AND 3 ORS.	MR R ISLAM	GA, ASSAM
9	WP(C)/3820/2020	NIRANJAN KUMAR DEORI Versus THE UNION OF INDIA AND 2 ORS.	MR. S NEOG MS. S G BARUAH	SC, NF RLY
10	WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS U DAS DR. N DEKA MS K BORAH	GA, ASSAM
11	WP(C)/3831/2020	RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN Mr M U Ahmed	GA, ASSAM

12	WP(C)/3841/2020	RAJEEB PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. M AHMED	GA, ASSAM
13	WP(C)/3846/2020	PARUL MAJUMDAR LASKAR AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3865/2020	JAYANTA HAZARIKA Versus UNION OF INDIA AND 7 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	SC, PNRD SC, AG ASSTT.S.G.I.
ADMISSION				
15	WP(C)/2057/2019	GODA DHAR DAS Versus NUMALIGARH REFINERY LTD. AND 2 ORS.	MR A DASGUPTA MR A KUNDU	MR. D SAHU MR. R S MISHRA MS M GOGOI ASSTT.S.G.I.
16	WP(C)/7838/2019	JITEN CH. BORA AND ANR. Versus THE UNION OF INDIA AND 3 ORS	MR. M U MAHMUD MS K GOGOI MS F N ZAMAN MS C. KALITA MS. R AHMED	MR H GUPTA (C.G.C) ASSTT.S.G.I.
17	WP(C)/7963/2019	BANI KANTA SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR I AHMED	GA, ASSAM SC, FINANCE
18	WP(C)/1251/2020 B/O	GAUTAM SUT Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER MR. H S BARUAH	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA SC, PWD
19	WP(C)/1420/2020 B/O	PANKAJ THAPA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. U SARMA	GA, ASSAM
20	WP(C)/2816/2020 FIXED	JEUTI BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI	GA, ASSAM SC, AG SC, FINANCE SC, FOREST
21	WP(C)/2923/2020 FIXED	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
22	WP(C)/2948/2020 FIXED	PARNA MANDAL HAJANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI DR. P CHAKRABARTY MRS. C DAS	GA, ASSAM SC, FOREST
23	WP(C)/3482/2020 B/O	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
ORDERS				
24	Cont.Cas(C)/545/2017 WP(C) 5769/16 (D/O) B/O	APURBA KR. NATH Versus MUKESH SAHAY and ANR.	MR.R M CHOUDHURY	MR. A GANGULY (R2) MR T CHHETRI (R2)
25	WITH Review.Pet./69/2019	THE STATE OF ASSAM AND 4 ORS. Versus SRI APURBA KR. NATH	MR. D NATH ADDL. SR. GA, ASSAM	
26	WP(C)/9578/2019	DIPAK HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR. H MAZUMDER	MR. T J MAHANTA GA, ASSAM SC, GHC

27 WP(C)/3282/2020
FIXED

HUSSAIN ALI
Versus
THE STATE OF ASSAM AND 17 ORS.

MR. J I BORBHUIYA
MS F BEGUM
MR. L MOHAN
MRS. K H CHOUDHURY

SC, PNRD
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 9

[THIS BENCH WILL SIT AT 2:00 P.M.]

**SINGLE BENCH OF HONOURABLE MR. JUSTICE
A.M.BUJORBARUA WILL SIT AGAIN AFTER
RISING OF THIS BENCH, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./121/2020 FIXED	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(Crl.)/411/2020 in Crl.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(Crl.)/291/2020 in Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 05/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/116/2018 WITH LCR in CrI.A./405/2017 WITH CrI.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA	MR. B SARMA SC, NCB
		NAWAS SARIF Versus UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
2	I.A.(CrI.)/95/2020 WITH LCR 5 FILES in CrI.A./392/2017 WITH CrI.A./392/2017	NABAJYOTI RANGDAI Versus THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY MD R ALI MR. P K DAS MR. N MAHAJAN	PP, ASSAM
		NABAJYOTI RANGAI Versus THE STATE OF ASSAM and ANR,	MR. B K MAHAJAN MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. H SARMA ADDL PP,ASSAM
3	I.A.(CrI.)/119/2020 WITH LCR 4 FILES in CrI.A./49/2020 WITH CrI.A./49/2020	SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
		SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
4	CrI.A./45/2020 WITH I.A.(CrI.)/114/2020 in CrI.A./45/2020	ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

5	I.A.(CrI.)/390/2020 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./165/2020 WITH CrI.A./165/2020	SHRI KANBURAH RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR. A SARMAH MS S SAIKIA	PP, ASSAM
		SHRI KANBURAH RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR A SARMA MS S SAIKIA	PP, ASSAM
6	I.A.(CrI.)/409/2020 WITH OFFICE NOTE, FIXED in CrI.A./170/2020 WITH CrI.A./170/2020	MD. JALALUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY	PP, ASSAM
		MD. JALALUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY
IN ADVANCE.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3143/2020 FIXED	ASKIR ALI Versus THE STATE OF ASSAM	MR K P PATHAK MR. P N GOSWAMI MR. H CHOUDHURY	GA, ASSAM
2	WP(C)/3430/2020 FIXED	M/S DEHING PART-I FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK	GA, ASSAM SC, M A C
ADMISSION				
3	WP(C)(Suo Moto)/2/2020 FIXED	XXX Versus THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), ASSAM	SC, GHC	SC, AG
4	WP(C)/2950/2020 FIXED	NISARI HARIA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
5	WP(C)/2953/2020 FIXED	M/S RIYA ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR	GA, ASSAM
6	WP(C)/3339/2020 FIXED	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	GA, ASSAM MR J PAYENG SC, M A C
7	WP(C)/3362/2020 FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. N G KUNDU	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL
8	WP(C)/3488/2020 FIXED	DIBRUGARH FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	GA, ASSAM MR. U K NAIR MR J PAYENG SC. FOR MISSING AUTONOMOUS COUNCIL
ORDERS				
9	WP(C)/2101/2019 FIXED	BABU RAM SAH @ BABU SAH AND 20 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS S K CHAUHAN MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR. R P SARMAH MR. P N SHARMA MS. G BORAH SC, REVENUE SC, K A A C

WITH
I.A.(Civil)/2248/2019
in WP(C)/2101/2019

DHAN SINGH DERA
Versus
BABU RAM SAH @ BABU SAH AND 26
ORS

MR. P N SHARMA

MR. J CHUTIYA (SC, K A A
C)
MR. S CHAUHAN
MR. A R SHOME
MR. P MAZUMDER

WITH
I.A.(Civil)/1377/2020
in WP(C)/2101/2019

DHAN SINGH DERA
Versus
BABU RAM SAH @ BABU SAH AND 26
ORS.

MR. P N SHARMA

MR. S CHAUHAN
SC, REVENUE
SC, K A A C

10 I.A.(Civil)/1495/2020
B/O
in WP(C)/7439/2018

KRISHNO KANTA BOROOAH AND 5 ORS.
Versus
THE STATE OF ASSAM AND 10 ORS.

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

SC, CO OP

WITH
WP(C)/7439/2018
CAVT. NO. 0871/2018 (D/O)

KRISHNO KANTA BOROOAH AND 5 ORS.
Versus
THE STATE OF ASSAM AND 10 ORS.

MR. K N CHOUDHURY
MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

MR. B C DAS (R5, R6)
DR. B AHMED
SC, CO OP
MR R CHAKRAVORTY
MR. P K GARODIA (R7, R8)
MR H BETALA (R5, R6)
MR. I IMCHEN (R5, R6)
MR. J. SINGH (R7, R8)
MR. A DEKA (R7, R8)
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,5th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(I/O)/271/2018	MUKUT BARUAH, Versus SANTOSH CHOUDHURY	MR D MAZUMDER MR. R SARMA MR B PUSHILAL	MS. B CHOUDHURY MR. S SAHU MS. J DAS
2	CRP/176/2019	HEMOLOTA SINGHA AND ANR. Versus BIDHAN MUKHERJEE AND 2 ORS.	MR B SINHA MR. M GOGOI	MR. S D PURKAYASTHA
3	CRP(I/O)/334/2019	POONAM RANI GARG AND ANR. Versus DRAUPATI GARG AND 2 ORS.	MR S KHOUND MR H K NATH	MR. A SATTAR MR. P SINGH MS. N BARMAN MR. R P GUPTA
FOR HEARING U/O XLI RULE II C.P.C.				
4	RSA/164/2018	ABDUL AWAL KHAN Versus ABDUL KUDDUS	MR. S BORTHAKUR MR. J ABBAS	MR. A R SIKDAR (R2, R4, R5, R8) MR N AHMED (R2, R4, R5, R8)
	WITH I.A.(Civil)/2044/2018 in RSA/164/2018	ABDUL AWAL KHAN Versus ABDUL KUDDUS AND 7 ORS	MR. S BORTHAKUR MR. J ABBAS	MR. A R SIKDAR (R2, R4, R5, R8) MR N AHMED (R2, R4, R5, R8)
5	RSA/111/2019 CAVT. 1238/2015	SRI RAM NARESH CHAUHAN Versus SMTI LAXMINA DEVI and 16ORS	MR.A R SHOME MR.S CHOUHAN	MR.R C PAUL MS.S ROY MR.S K SINGH(R-1 - 12) FOR CAVEATOR
	WITH I.A.(Civil)/1845/2019 in RSA/111/2019	SRI RAM NARESH CHAUHAN Versus SMTI LAXMINA DEVI and 16ORS	MR. A R SHOME MR. A R SHOME MR.S CHOUHAN	MR.R C PAUL MS.S ROY MR.S K SINGH(R-1 - 12) FOR CAVEATOR
6	RSA/49/2020	MD HAZARAT ALI Versus MD HANIFUDDIN	MR. S K SAHARIAH MR D C NATH	MS. R CHOUDHURY m a l m a l
7	RSA/99/2020 FIXED	INDIAN COUNCIL FOR CHILD WELFARE AND 2 ORS Versus MISS MELINA BEGUM	MS. M HAZARIKA MS KEWI MS. Y. LONGKUMAR	
ORDERS				
8	MC/220/2014 IN RSA SL.NO. 217091	ROOJ ALI Versus MUSTAFA AHMED and 10 ORS,	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	

9	MC/1556/2015 IN RSA SL.NO. 234590	NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. Versus SURESH SARMA	MR.A DEB MR.K K GOSWAMI	
10	I.A.(Civil)/207/2016 in RSA/272052/2016	DHAN KHAN Versus LEGAL HEIRS OF LATE RASHID HUSSAIN	MR.D SAIKIA MR.P S DEKA MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	
	WITH RSA/272052/2016 (Filing Number)	SRI DHAN KHAN Versus SRI RASHID HUSSAIN	MR.P S DEKA MR.B K BHAGAWATI	
11	CRP/453/2016	ARCHANA SARKAR Versus GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
12	CRP/455/2016	MAHSIN ALI Versus SUNIL CH. GHOSH and 7 ORS.	MR.A K PURKAYASTHA MR.M BHUYAN MR.S SARMA MR.M ALI MR.M S ALI	MR.D GOSWAMI(R- 1,3,4&5) MR.SHEELADITYA(R- 1,3,4&5)
13	I.A.(Civil)/807/2016 in RSA/274087/2016	SMTI BHABANI DAS and 5 ORS, Versus SMTI SUDHA RANI ROY @ SUDHA ROY and 2 ORS,	S DEY P K DEBROY P SEN	
	WITH RSA/274087/2016 (Filing Number)	SMTI BHABANI DAS 5 ORS Versus SMTI SUDHA RANI ROY@ SUDHA ROY and 2 ORS		
14	CRP/117/2017	BIREN BARMAN Versus MUKUT ALI @ MUKUT MUSTAFA AHMED and 2 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	
15	I.A.(Civil)/1661/2017 in LA.App./297004/2017	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI GALLENDRA MOMIN and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	
	WITH LA.App./297004/2017 (Filing Number)	THE GENERAL MANAGER and ANR, Versus GALLENDRA MOMIN and ANR,		
	WITH I.A.(Civil)/1112/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	
	WITH I.A.(Civil)/1113/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALLENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	
	WITH I.A.(Civil)/1114/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY AND ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	
16	I.A.(Civil)/2051/2017 FIXED in LA.App./277974/2016	UNION OF INDIA. Versus SRI JATIN CHANDRA KALITA and 3 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MS.U CHAKRABORTY SC, NF RLY	
	WITH LA.App./277974/2016 (Filing Number)	UNION OF INDIA Versus SRI JATIN CHANDRA KALITA and 3 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	

17	WITH LA.App./277913/2016 (Filing Number)	UNION OF INDIA Versus SRI BASANTA DAS @ HIRA and 3 ORS	MS.D DEKA MS.M CHATTERJEE MRS.U CHAKRABORTY MR.U BHUYAN	
	WITH I.A.(Civil)/2043/2017	UNION OF INDIA. Versus SRI BASANTA DAS @ HIRA and 3 ORS.	MS. M CHATTERJEE MS. N R RABHA MS. U CHAKRABORTY SC, NF RLY MS. M ACHARYYA	MRS. M D CHOUDHURY (R 1-3)
18	WITH LA.App./279820/2016 (Filing Number)	UNION OF INDIA Versus SRI DHARYYA DAS and 2 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY MR.J P SARMA MR H HOQUE	MR.R C PAUL MS.S ROY
	WITH I.A.(Civil)/2049/2017	UNION OF INDIA. Versus SRI DHARYYA DAS and 2 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA	
19	WITH LA.App./286755/2016 (Filing Number)	UNION OF INDIA Versus SRI BASANTA DAS @ HIRA and ANR	MS.M CHATTERJEE MRS.U CHAKRABORTY	
	WITH I.A.(Civil)/2100/2017	UNION OF INDIA Versus BASANTA DAS @ HIRA and ANR,	MS.M CHATTERJEE MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MS. R K SAINI MRS. M D CHOUDHURY
20	CRP/175/2018	LAKHI PRASAD SHAHU Versus SURESH SINGH AND 4 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. P J SAIKIA (R1-R3) MR. P BORDOLOI (R1-R3)
21	CRP/85/2019	DEBASHISH DAS @ NARAYAN DAS Versus ON THE DEATH OF NITAIPADA DAS HIS LEGAL HEIR AND 2 ORS.	MR. R BARUAH MR. A IKBAL MR. A.I. AHMED	
22	RSA/206/2019	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR Versus M/S SHYAM ELECTRIC CO.,	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	MR. P SUNDI
	WITH I.A.(Civil)/3108/2019 in RSA/206/2019	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR Versus M/S SHYAM ELECTRIC CO.,	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	
23	RSA/211/2019	SRI BANSHI RABIDAS AND 4 ORS Versus SRI AJIT SARKAR AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
24	RSA/249/2019	ON THE DEATH OF RUHAL AMIN HIS LEGAL HEIRS JAHANARA KHATUN AND 6 ORS Versus DULAL MIAH	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ	
	WITH I.A.(Civil)/4195/2019 in RSA/249/2019	ON THE DEATH OF RUHAL AMIN HIS LEGAL HEIRS JAHANARA KHATUN AND 6 ORS Versus DULAL MIAH	MR. S H RAHMAN MR. M A SHEIKH	
25	I.A.(Civil)/3222/2019 in RSA/12953/2019	SRI DUDH NATH CHAUHAN AND 4 ORS. Versus SRI PROBHU NATH CHAUHAN AND ANR	MR. S K BARKATAKI	MR. SHEELADITYA MR. SHEELADITYA
	WITH RSA/12953/2019 (Filing Number)	SRI DUDH NATH CHAUHAN AND 4 ORS. Versus SRI PROBHU NATH CHAUHAN AND ANR	MR. S K BARKATAKI	

	WITH I.A.(Civil)/629/2020	SRI DUDH NATH CHAUHAN AND 4 ORS. Versus SRI PROBHU NATH CHAUHAN AND ANR M/S JAINEX TEA CO. PVT. LTD.	MR. S K BARKATAKI MR D K NATH MS. B SHARMA	
26	Review.Pet./75/2020	Versus M/S ASSAM VALLEY TEA AND TRADING CO. PVT. LTD. AND 6 ORS (D)	MR S DEY MR. B D GOSWAMI MR. J M GOGOI	SC, CO OP MR. P N GOSWAMI
27	I.A.(Civil)/201/2020 FIXED, WITH LCR in RSA/139/2008	DHARMESWAR SAIKIA @ DHARMESWAR BORA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS JARZINA BEG AND 12 ORS	MR. T J MAHANTA MS. P BHATTACHARYA	MD. R ALI
	WITH RSA/139/2008	DHARMESWAR SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS 1(i) SRI RAJA BEG and 5 ORS	D C MAHANTA MR. T J MAHANTA MR. T J MAHANTA MR. B GOSWAMI MS. P BHATTACHARYA MS. P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MR. R BORDOLOI MD. K ALI MS.K ALI
	WITH I.A.(Civil)/202/2020 in RSA/139/2008	DHARMESWAR SAIKIA @ DHARMESWAR BORA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS JARZINA BEG AND 12 ORS	MR. T J MAHANTA MS. P BHATTACHARYA	MD. R ALI
	WITH I.A.(Civil)/203/2020 in RSA/139/2008	DHARMESWAR SAIKIA @ DHARMESWAR BORA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS JARZINA BEG AND 12 ORS	MR. T J MAHANTA MS. P BHATTACHARYA	MD. R ALI
28	Review.Pet./4/2020	SHRI DHARNESWAR SAIKIA @ DHARMESWAR BORA @ DHARMESWAR BORA SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS MRS. JARZINA BEG AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA	MR. R J BORDOLOI MR. R ALI

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1827/2020 FIXED	BIKRAM MALLIK Versus THE STATE OF ASSAM	MR A SHARMA MR. M BARUAH	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1761/2020 FIXED	JITU KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
3	Bail Appln./1771/2020 FIXED	MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S K BARKATAKI MR. D K NATH	PP, ASSAM
4	Bail Appln./1795/2020 FIXED	DILDAR ALI SHEIKH Versus THE STATE OF ASSAM	MR. P SHARMAH	PP, ASSAM
5	Bail Appln./1813/2020 FIXED	JAMAL ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
BAIL HEARING				
6	AB/820/2020 FIXED	MD. ALI HOSSAIN SHEIKH Versus THE STATE OF ASSAM	MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
7	AB/1872/2020 FIXED	NARAYAN SARKAR Versus THE STATE OF ASSAM	MR. P K DAS MS. M BARUAH	PP, ASSAM
8	AB/1901/2020 FIXED	PREMADHAR SARMA Versus THE STATE OF ASSAM	MR. A D CHOUDHURY	PP, ASSAM
9	AB/2066/2020 FIXED	SIDDIQUE ALI AHMED Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM
10	AB/2068/2020 FIXED	AKMOL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
11	AB/2269/2020 FIXED	LUHIT DEKA @ LOHIT DEKA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
12	AB/2309/2020 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MS B GOGOI MR. ANUPAM SARMA	PP, ASSAM

13	AB/2320/2020 FIXED	BIJU BHATTACHARGEE @ BIJUBHUSHAN BHATTACHARGEE Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
14	AB/2455/2020 FIXED	KRISHNA DEBNATH Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
WITH				
15	Bail Appln./1830/2020	AMARJIT PAUL Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM MR. H A SARKAR

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./1272/2019 FIXED	PRAVIR KR. ROY Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA	MR. N C DAS (R2) MR A DAS (R2) PP, ASSAM
2	Crl.Pet./164/2020 FIXED	ABDUL KALAM Versus THE STATE OF ASSAM AND ANR.	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
3	Crl.Rev.P./168/2020 FIXED	CHINA LALUNG Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS	PP, ASSAM
4	Crl.Pet./208/2020 FIXED	FULURUDDIN AHMED @ MD. FULUDDI SK. AND 8 ORS. Versus THE STATE OF ASSAM AND ANR.	MS A ZAHAN S I AKAND MR. M A MONDAL	PP, ASSAM
<u>ORDER NO STEPS</u>				
5	Crl.Pet./448/2019 FIXED	MD. AMINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
6	Crl.Pet./165/2020 FIXED	BHASKAR OJAH Versus THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MS. M DEKA	PP, ASSAM
7	Crl.Pet./310/2020 FIXED	SAHAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Pet./609/2018 WITH LCR 2 FILES, FIXED	GIRIBALA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. S SARMA MR S SARMA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR B K KAR MR U S BORGHAIN (R2) MR. A BARUAH (R2) MS. M GOGOI (R2) PP, ASSAM MRS. J CHAKRABORTY
	WITH I.A.(Crl.)/15/2019 in Crl.Pet./609/2018	SMT. GIRIBALA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR S SARMA MS. S KAKATI MR. C CHAKRAVARTY	MR U S BORGHAIN MR. A BARUAH MS. M GOGOI PP, ASSAM
9	Crl.Pet./62/2019 FIXED	NAGENDRA CHHETRI Versus THE STATE OF ASSAM AND ANR.	MR. K D CHETRI MS. B BARUAH MS R BARUAH	MR. S ROY (R2) MS. S CHAKRABORTY (R2) MR. M H LASKAR (R2) MS P SHARMA (R2) PP, ASSAM

10	Crl.Pet./807/2019 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MR. L MOHAN	MR H DAS PP, ASSAM
11	Crl.Pet./840/2019 WITH LCR 1 FILE FIXED	ABDUL NOOR Versus MD. FAIZUR RAHMAN AND ANR.	MR. S K GHOSH MS F AHMED	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
12	Crl.Pet./1469/2019 WITH LCR 1 FILE FIXED	DIPANKAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY	MR H R A CHOUDHURY MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM PP, ASSAM

BAIL HEARING (BA)

13	Bail Appln./1751/2020 FIXED	ALI HUSSAIN Versus STATE OF ASSAM	MRS. B GOGOI MR A SHARMA	PP, ASSAM
14	Bail Appln./1757/2020 FIXED	DIGANTA ROHANG Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM

BAIL HEARING

15	AB/1784/2020 FIXED	WILBURN S. DAIMARY Versus THE STATE OF ASSAM	MR. D P CHALIHA MR I AHMED MS M ROY	PP, ASSAM
16	AB/2024/2020 FIXED	ABUL KALAM AZAD @ KH. ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
17	AB/2098/2020 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM

ORDERS

18	Crl.Pet./486/2012 FIXED	MISS UJALA KHATUN Versus THE STATE OF ASSAM AND ANR	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.C BAISHYA	PP, ASSAM
19	Crl.Pet./705/2019 WITH LCR 1 FILE FIXED	ALTAH HUSSAIN @ ATAB HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
20	Tr.P.(Crl.)/7/2020 FIXED	HANIF ALOM AHMED LASKAR AND 3 ORS. Versus NAZIYA YASMIN LASKAR	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	
21	Tr.P.(Crl.)/9/2020 FIXED	ARUP PAUL AND 3 ORS. Versus SMT. PRATIVA PAUL	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	
22	Crl.Rev.P./79/2020 FIXED	SMTI. JUNU RANI DAS Versus ANKUR DAS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
23	Crl.Rev.P./137/2020 FIXED	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS. P ADHIKARI	PP, ASSAM
24	Crl.Pet./347/2020 FIXED	UMESH KALITA AND 3 ORS Versus DILIP KUMAR DAS AND 2 ORS	MR. A GOYAL MR. J P MORE MR M C KAKOTI	PP, ASSAM
25	I.A.(Crl.)/352/2020 FIXED in Crl.Rev.P./4087/2020 WITH Crl.Rev.P./4087/2020 (Filing Number)	HAZARAT ALI @ HARZAT ALI Versus THE STATE OF ASSAM AND ANR. HAZRAT ALI Versus THE STATE OF ASSAM AND ANR. (F)	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
26	Crl.Pet./353/2020 FIXED	ABDUL KHALEK @ MD. ABDUL KHALIQUE Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

27	Crl.Pet./365/2020 FIXED	SIDDHARTHA BORGOHAIN AND ANR. Versus THE STATE OF ASSAM	MS A SAIKIA MS A SAIKIA MR. M BISWAS MS M DAS	PP, ASSAM
28	Crl.Pet./377/2020 FIXED	NOMITA BORUAH @ NANDINI AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
29	Crl.Pet./380/2020 FIXED	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MS. T SOM	MS N DEKA PP, ASSAM
30	Crl.Pet./388/2020 FIXED	BHUPEN UZIR Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM	PP, ASSAM SC, GMC
31	Crl.Pet./422/2020 FIXED	FAIRY QUEEN MUSHAHARY AND 22 ORS. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR MR B TALUKDAR	PP, ASSAM
32	Crl.Pet./423/2020 FIXED	MISS BIBILA DAIMARY AND 21 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM
33	Crl.Pet./424/2020 FIXED	ARABINDA ROY AND 25 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM
34	Crl.Pet./431/2020 FIXED	WASIM BARI Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
35	Crl.Pet./438/2020 FIXED	DR. MD. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH

**THIS BENCH WILL SIT TILL THE RISING OF
DIVISION BENCH-I AND WILL SIT AGAIN,
IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1747/2020 FIXED	NIRMAL KR SAH Versus THE UNION OF INDIA	MR. S CHAMARIA MR. S K AGARWAL	SC, NCB
ADMISSION				
2	Crl.Pet./407/2019 WITH LCR 2 FILES, FIXED	BIPUL CHANDRA SHARMA @ BIPUL SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MR. B DAS	PP, ASSAM
3	Crl.Pet./387/2017	AHMED HUSSAIN Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.A M BORA MR.P N GOSWAMI MR.I KALITA	PP, ASSAM
4	Crl.Pet./543/2017	JYOTI PRASAD BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.P N GOSWAMI MR.A K AZAD MR.R R GOGOI MR.B AHMED	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./1579/2020 WITH CASE DIARY	SAMEDUR RAHMAN Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
6	Bail Appln./1695/2020 FIXED	CHANDRA SAIKIA Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
7	Bail Appln./1702/2020 FIXED	GONI MOLLAH AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
8	Bail Appln./1730/2020 FIXED	MD. SAHINUL ISLAM @ SHAHINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
9	Bail Appln./1763/2020	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R ALI MR. I U CHOWDHURY	PP, ASSAM

10	Bail Appln./1835/2020 FIXED	KHAIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
BAIL HEARING				
11	AB/1764/2020 FIXED	NURUL ISLAM MOLLAH @ NURUL ISLAM MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR MR R KARIM	PP, ASSAM
12	AB/1788/2020	MONOJ ALI @ MANOJ ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR MR R KARIM	PP, ASSAM
13	AB/1801/2020	HAKIM UDDIN PRAMANIK Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	AB/1937/2020 FIXED	SAHIDUL ISLAM @ SORU MONI AND 4 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
15	AB/2013/2020 FIXED	RUSTANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	PP, ASSAM
16	AB/2070/2020 FIXED	ABHIJIT NATH Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
17	AB/2117/2020 FIXED	RAJIB UDDIN AHMED @ MD. RAJIB UDDIN AHMED Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR. M. RAHMAN, MR H BARUAH	MR. J BHARALI PP, ASSAM
18	AB/2174/2020 FIXED	ALI HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
19	AB/2186/2020 FIXED	AMOL JYOTI SARMA Versus THE STATE OF ASSAM	MR. S DEKA MS. J BORO	PP, ASSAM
20	AB/2211/2020 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
21	AB/2347/2020 FIXED	RAHUL BEZBARUAH AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR A RAHMAN	PP, ASSAM
22	AB/2368/2020 FIXED	NILAMONI GOGOI Versus THE STATE OF ASSAM	MR D BORAH	PP, ASSAM
23	AB/2370/2020 FIXED	TANUJA MALLIK Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
24	AB/2377/2020 FIXED	JUGAL PHUKAN Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
25	AB/2381/2020 FIXED	NUR ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
26	AB/2382/2020 FIXED	JOTIN PHUKAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
27	AB/2389/2020 FIXED	GAUTAM ROY AND ANR. Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
28	AB/2390/2020 FIXED	NONO BOSUMOTARY Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM

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|----------------------|---|--|--|-----------|
| 29 | AB/2422/2020
FIXED | ANOWARA BEGUM @ WAHIDA KHATUN
AND 2 ORS.
Versus
THE STATE OF ASSAM | MR A ALI
MS. M KHATUN
MS D DEORI | PP, ASSAM |
| 30 | AB/2426/2020
FIXED | RAJ KONWAR
Versus
THE STATE OF ASSAM | MR. P K DAS
MR. D BORA | PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 31 | I.A.(CrI.)/437/2020
AB 570/2020(D/O)
in AB/570/2020 | JINTU KALITA
Versus
THE STATE OF ASSAM | MR. S N KRISHNATRAYA
MR N RAY | PP, ASSAM |
| 32 | I.A.(CrI.)/448/2020
BA 1246/2020(D/O)
in Bail Appln./1246/2020 | ASHIQUE IKBAL CHOUDHURY AND ANR.
Versus
THE STATE OF ASSAM | MR G BAISHYA
MD. A HASSAN | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,5th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1472/2020 in WP(C)/6453/2019	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus ANITA MECH AND 26 ORS.	SC, NHIDC	MR. S KALITA ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4070/2019 in WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4071/2019 in WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/1485/2020 in WP(C)/8386/2019	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus DEEPAK MALLIK AND 32 ORS.	SC, NHIDC	MR. S KALITA SC, K A A C ASSTT.S.G.I.
ADMISSION				
3	WP(C)/860/2017	BENU BALA CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS. B GOGOI	GA, ASSAM MR. A F N U MOLLAH(R-4) MR. H R AHMED (R-4)

4	WP(C)/2424/2017	UMESH CHANDRA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.S N SARMA MR. G CHOUDHURY MR.K KALITA MR.R ALI MR.A JAHID MR.T DEORI	MR.A M BORA(Sr.Adv.)(R-6) GA, ASSAM MR.A C SARMA(R-8) MR.U K NAIR MR.T ROY(R- 9-12 & 14) MSN KALITA(R- 9-12 & 14) MS.B SARKAR(R- 9-12 & 14) MR.D K BAIDYA MR.J PATOWARY MR.B HALDAR(R-8) MS.C CHOUDHURY MR.G BHARADWAJ(R-8) MR.D GOGOI MR.S DEY(R- 9-12 & 14) MS.A CHETRY SC, GHC
5	WP(C)/3441/2017	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA MS. S KATAKI	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/671/2020 in WP(C)/3441/2017	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA	SC, PNRD GA, ASSAM
6	WP(C)/3413/2017	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/668/2020 in WP(C)/3413/2017	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 4 ORS.	MR G SAHEWALLA MR D SENAPATI MR. A CHETIA	SC, PNRD GA, ASSAM
7	WP(C)/8109/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS MR. S KHOUND MR B KOCH
	WITH I.A.(Civil)/1534/2018 in WP(C)/8109/2017	THE STATE OF ASSAM Versus M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITEE LTD. AND 2 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU
8	WP(C)/7809/2017	M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED Versus THE STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
	WITH WP(C)/2811/2018	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
10	WP(C)/1067/2019	SANJIT BISWAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
11	WP(C)/221/2019 CAVT. NO. 1343/2018	ANANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SR. GA, ASSAM MR. S B SARMA FOR CAVEATOR SC, AFDC
12	WP(C)/5908/2019	DHAN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BARUAH MR. D BORA MR. M DEY	SC, PNRD

13	WP(C)/6639/2019 CAVT. NO.0880/2019 (D/O)	ABDUL JILANI Versus THE STATE OF ASSAM AND 8 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	SC, PNRD GA, ASSAM MR. P N SHARMA FOR CAVEATOR
14	WP(C)/7463/2019	WAHAB ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M KHAN	SC, PNRD
15	WP(C)/7820/2019 BY STATEMENT	M/S GANESH BEEZ BHANDAR Versus UNION OF INDIA AND 4 ORS.	MS. M DUTTA MS. M DUTTA MR S B SINHA	MR. DEBABRAT CHUTIA ASSTT.S.G.I.
16	WP(C)/7998/2019	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR J ABEDIN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD
17	WP(C)/9218/2019	SANDEEP HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. K MALAKAR MS. M BARUAH	GA, ASSAM SC, EXCISE DEPTT.
18	WP(C)/2817/2020 FIXED	MRS. SANGEETA SARAWAGI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOUDHURY MR. S H SIKDAR	GA, ASSAM
19	WP(C)/3096/2020 FIXED	UTPAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, EXCISE DEPTT.
<u>BAIL HEARING</u>				
20	AB/1873/2020 FIXED	GAUTAM PAUL AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
21	AB/2151/2020 FIXED	JAKIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
<u>ORDERS</u>				
22	I.A.(Civil)/733/2020 BY STATEMENT in WP(C)/58/2020	THE JANAJATI BELT AND BLOCK BHUMMI SURAKSHA SAMITI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DEORI MS. SOMILA MR B DEORI	GA, ASSAM SC, REVENUE
	WITH WP(C)/58/2020	THE JANAJATI BELT AND BLOCK BHUMMI SURAKSHA SAMITI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DEORI MS. SOMILA MR B DEORI	GA, ASSAM MR. B D GOSWAMI (R6, R7) MR. J C GOGOI (R6, R7) MR. K KALITA (R6, R7) MR B ISLAM (R6, R7) SC, REVENUE
23	WP(C)/2883/2020 FIXED	NUR MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. M ISLAM	SC. REVENUE SC, PWD
24	WP(C)/3102/2020 BY STATEMENT	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. P.N. GOSWAMI, SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,5th October 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2493/2020 FIXED	DHIRAJ KALITA Versus THE STATE OF ASSAM	MR. D SARMA	
BAIL HEARING (BA)				
2	Bail Appln./1557/2020 FIXED	WAHAB ALI AND ANR Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
3	Bail Appln./1738/2020 FIXED	MD. SIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
4	Bail Appln./1841/2020 FIXED	KESTRA @ SOMARU KISHAN Versus THE STATE OF ASSAM	J RABHA MR U SAIKIA	PP, ASSAM
5	Bail Appln./1953/2020 FIXED	MUSTOFA NUR ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA MD. K ALI	PP, ASSAM
BAIL HEARING				
6	AB/986/2020 FIXED	SADDAM HUSSAIN @ NOZRUL HUSSAIN LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. J R LASKAR	PP, ASSAM
7	AB/1426/2020 FIXED	TARANI RAMCHIARY Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
8	AB/1737/2020 FIXED	ANANDA KUMAR BISWAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S JAFRI MR P K KONCH	PP, ASSAM
9	AB/1754/2020 FIXED	OMAR SHARIF AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MS M DEKA MR H TALUKDAR	PP, ASSAM
10	AB/1857/2020 FIXED	NUR SAHED ALI @ MALAM ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
11	AB/1860/2020 FIXED	MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM

12	AB/1998/2020 FIXED	SHAMSER ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR. D GOGOI MR. D K BAIDYA PP, ASSAM
13	AB/2004/2020 FIXED	MAITRAITAM BORO@MOITRI BORO Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
14	AB/2109/2020 FIXED	JHUNU RAY @ BAISHAKI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	PP, ASSAM
15	AB/2113/2020 FIXED	PALLABI CHAUDHURY DAS Versus THE STATE OF ASSAM	MS. K JAIN	PP, ASSAM
16	AB/2115/2020 FIXED	ABDUS SALAM AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY MR I A HAZARIKA	PP, ASSAM
17	AB/2116/2020 FIXED	UJJAL BHUYAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M KHATANIAR	PP, ASSAM
18	AB/2145/2020 FIXED	AJJUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
19	AB/2342/2020 FIXED	ABDUL HAMID KHAN AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
20	AB/2343/2020 FIXED	MANIK ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
21	AB/2344/2020 FIXED	IMRAN AHMED Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
22	AB/2345/2020 FIXED	HAREN MILI AND 2 ORS. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
23	AB/2346/2020 FIXED	SAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI	PP, ASSAM
24	AB/2348/2020 FIXED	SAINUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	MR A ALI MS. M KHATUN PP, ASSAM
25	AB/2349/2020 FIXED	EKRAM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
26	AB/2350/2020 FIXED	ALI AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR K SAIKIA	PP, ASSAM
27	AB/2351/2020 FIXED	DURGA CHETRY Versus THE STATE OF ASSAM	MR G BOKALIAL	PP, ASSAM
28	AB/2409/2020 FIXED	ROCKY GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR. M BORAH	PP, ASSAM
29	AB/2519/2020 FIXED	MALEK ALI @ MANIK ALI (GODREJ DUKANI) AND 4 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
30	WITH AB/2391/2020	AHMAD ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020

